

BEFORE THE SECURITIES APPELLATE TRIBUNAL  
MUMBAI

**Date : 09.02.2024**

**Misc. Application No. 1497 of 2023  
And  
Appeal No. 985 of 2023**

Shakti Pumps India Ltd. ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Ms. Khusboo Jain, Advocate i/b Prashant Trivedi, Advocate for the Appellant.

Ms. Shefali Shankar, Ms. Rasika Ghate, Mr. Dhruv Kapadia and Mr. Nishit Dhruva, Advocates i/b MDP & Partners for the Respondent

**ORDER:**

1. Adjourned due to non-availability of bench. List on April 15, 2024.

09.02.2024  
msb

Ms. Meera Swarup  
Technical Member